

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1**
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
22-05-2023 AT 10:30 AM

IA (CA) 105/2023 in CP No.9/241/HDB/2023
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mrs. Sudha Jagdish Rao & another

...Petitioner

VS

Midhome Hotels Private Limited & 5 Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA 105/2023

This is an application filed by the Petitioner, seeking for leave to withdraw the Company Petition, at request adjourned, for hearing, call on 15.06.2023.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)